

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 31.05.2021

MORNING SESSION

1. A.P. 63/2020
2. A.P. 66/2020
3. A.P. 70/2020
4. A.P. 73/2020
5. A.P. 74/2020
6. A.P. 75/2020
7. A.P. 76/2020
8. A.P. 77/2020
9. A.P. 79/2020
- 10.A.P. 86/2020
- 11.A.P. 89/2020

12. A.P. 91/2020
13. S.C. 77/2016
14. S.C. 39/2019
15. S.C. 287/2019

AFTERNOON SESSION

1. R.A. 290/2012
2. R.A. 358/2012
3. R.A. 8/2014
4. R.A. 17/2014
5. R.A. 48/2014
6. R.A. 62/2014
7. R.A. 1/2015
8. R.A. 115/2015
9. REF. 8/2017
- 10.ID. 77/2017
- 11.R.A. 178/2017

- 12.R.A. 194/2017
- 13.I.C. 2/2018
14. R.A. 36/2020
15. Crl.A. 110/2017

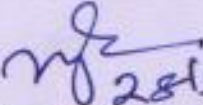
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -31.05.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 185/2019	Hearing
2	Spl. Case 201/2021	Hearing
3	Crl. Misc 766/2021	Hearing
4	Spl. Case (SC/ST) Act 347/2011	Evidence
5	Spl. Case 121/2012	Evidence
6	Spl. Case 287/2012	Evidence
7	Spl. Case 13/2013	Evidence
8	Spl. Case 57/2013	Evidence
9	Spl. Case 135/2013	Evidence
10	Spl. Case 136/2013	Evidence
11	Spl. Case 175/2013	Evidence
12	Spl. Case 23/2014	Evidence
13	Spl. Case 34/2016	Evidence
14	Spl. Case 173/2016	Evidence
15	Spl. Case 223/2016	Evidence
Afternoon Session		
16	Spl. Case 110/2017	Evidence
17	Spl. Case 277/2017	Evidence
18	Spl. Case 429/2017	Evidence
19	Spl. Case 382/2018	Evidence
20	Spl. Case 221/2020	Evidence
21	Spl. Case 189/2012	Judgment
22	Spl. Case 629/2018	Charge
23	Spl. Case 202/2019	Charge
24	Spl. Case 460/2019	Charge
25	Spl. Case 117/2020	Charge
26	Spl. Case 249/2020	Charge
27	Spl. Case 116/2020	HBC
28	Spl. Case 172/2020	HBC
29	Spl. Case 274/2018	Arguments
30	Spl. Case 21/2016	313 statement
31	Crl. Misc 814/2021	Hearing

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 31-05-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. M.C.172/2020 2. R.A.12/2019 3. R.A.260/2020 4. R.A.261/2020 5. R.A.165/2019 6. R.A.16/2021 7. M.C.138/2020 8. RA.33/2019 9. R.A.251/2020 10. R.A.78/2019	1. SC.292/2018 2. SC.265/2018 3. SC.92/2021 4. CRL.R.P.21/2021 5. CRL.A.22/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.8/2021 12. M.A.2/2021 13. M.A.46/2021 14. M.C.137/2020 15. R.A.129/2018 16. MISC.97/2018 17. R.A.97/2018 18. R.A.99/2018 19. R.A.184/2019	6. CRL.MISC.812/2021 7. CRL.MISC.623/2020 8. CRL.R.P.17/2020 9. SC.126/2016 10. CRL.MISC.1753/2017 11. CRL.MISC.1917/2018


28/5/21

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 31.05.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 68/2009 2) M.A. 46/2010 3) M.A. 18/2012 4) R.A. 112/2015 5) R.A. 30/2016</p> <p><u>Cross examination of P.W.:</u> 1) M.C. 258/2020 2) M.C. 237/2020</p> <p><u>Cross examination of R.W.:</u> 1) M.C. 61/2020</p> <p><u>To hear:</u> 1) R.A. 40/2014 2) R.A. 89/2014 3) EX 26/2015 4) Misc. 76/2018</p> <p><u>Objections:</u> 1) R.A. 175/2019 2) M.V.C. 45/2020 3) Misc. 70/2020</p>	<p><u>Arguments:</u> 1) R.A. 91/2016 2) M.C. 245/2020 3) R.A. 120/2016 4) M.A. 3/2017 5) R.A. 21/2017 6) CrI.R.P. 78/2018</p> <p><u>Further Arguments:</u> 1) M.A. 26/2016 2) M.A. 36/2019</p> <p><u>Evidence:</u> 1) SC 102/2013 2) SC 164/2015 3) SC 179/2016 4) SC 88/2020</p> <p><u>Order:</u> 1) CrI.Misc. 815/2021</p> <p><u>To hear:</u> 1) CrI.Misc. 1605/2017 2) CrI.Misc. 803/2021</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 31-05-2021.

Morning Session

<u>Civil</u>		<u>Criminal</u>	
1.	Misc.10/2016	8.	SC 340/2018
2.	P & SC 33/2020	9.	Spl.C.23/2013
3.	G & WC 20/2020	10.	SC 26/2020
4.	Misc. 52/2019	11.	Spl.C.93/2015
5.	RA 109/2017	12.	SC 307/2019
6.	MA 27/2018	13.	SC 38/2020
7.	G & WC 21/2020	14.	SC 105/2020
		15.	SC 42/2021

Afternoon Session

<u>Civil</u>		<u>Criminal</u>	
1.	RA 81/2015	9.	Spl.C.37/2018
2.	RA 56/2020	10.	Crl.A.62/2019
3.	RA 57/2020	11.	Crl.A.9/2020
4.	AS 53/2019	12.	Crl.A.10/2020
5.	AS 54/2019	13.	Spl.C.153/2015
6.	RA 24/2020	14.	SC 139/2019
7.	G & WC 6/2020	15.	SC 76/2020
8.	RA 38/2020		

Sd/-

Date : 28-05-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 31-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
------------------	----------------------	------------------	-----------------

Evidnce

1) SPL.C	80/2016		
2) SPL.C	226/2016		
3) SPL.C	243/2016		
4) SPL.C	54/2017		
5) SPL.C	261/2017		
6) SPL.C	290/2017		
7) SPL.C	410/2017		
8) SPL.C	612/2018		A
9) SPL.C	387/2019		A
10) SPL.C	50/2020		A
11) SPL.C	170/2020		A
12) SPL.C	352/2020		A

APPEARANCE OF ACCUSED

13) SPL.C	79/2017		
-----------	---------	--	--

CALL ON

14) SPL.C	159/2015		Sri. Naveen
-----------	----------	--	-------------

HBC

15) SPL.C	178/2020		A
-----------	----------	--	---

PRODUCTION OF ACCUSED

16) SPL.C	288/2017		
-----------	----------	--	--

NBW Proclamation and attachment

17) SPL.C	6/2016		
-----------	--------	--	--

FDT

18) SPL.C	162/2020		A
-----------	----------	--	---